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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IND/1206/(IB)/CB/2017
NAME OF THE PETITIONER(S) : STAR PROTECTION PVT LTD
NAME OF THE RESPONDENT(S) : VASAN HEALTHCARE PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. Rohan Rajasekaran
Chirag Gupta
for
S.R. Rajagopal

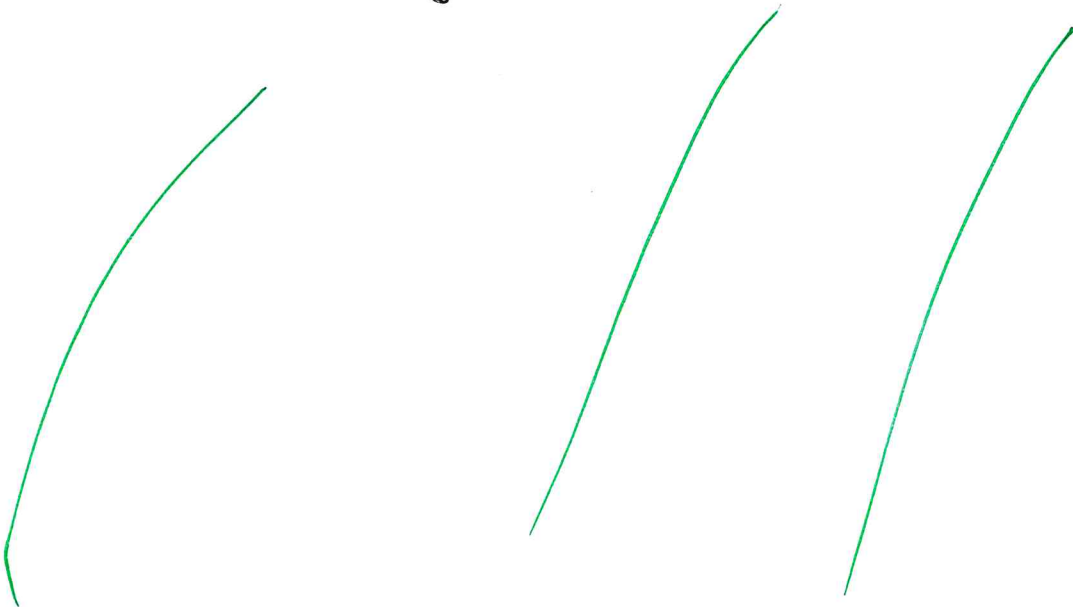
Counsel for
Respondents



2. Deepa V. Ramani
KSM ASSOCIATES
Practicing Company Secretary

For Petitioner

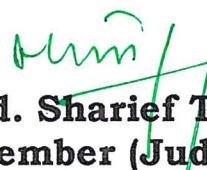
Deepa V. Ramani



ORDER

Counsel for the Corporate Debtor has produced the stay copy of the Order dated 6.6.2017 that came to be passed by the Hon'ble High Court of Madras in Company Application No.462 and 463/2017 in Company Petition No. 267/2015 wherein, the order of this Bench dated 21.4.2017 has been stayed till 15.6.2017. Since the matter is *sub-judice* before Hon'ble High Court of Madras, this matter along with all connected matters is adjourned to 4.7.2017. Put up on **04.06.2017 at 02.30 P.M.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
Member (Technical)


(Ch. Md. Sharief Tariq)
Member (Judicial)

PAM